

ITEM NO.104

COURT NO.4

SECTION III-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 3200/2016

BHAGYALAXMI CO-OPERATIVE BANK LTD.

APPELLANT(S)

VERSUS

BABALDAS AMTHARAM PATEL (D) THROUGH LRS. . & ORS.

RESPONDENT(S)

Date : 22-01-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Ms. Komal Mundhra, AOR  
Mr. Raghavendra S. Srivasta, Sr. Adv.  
Ms. Komal Mundhra, Adv.  
Mr. Saurabh Agrawal, Adv.  
Mr. Aniket Bhattacharya, Adv.  
Ms. Laxita Updhyay, Adv.  
Mr. Hari Vishnu Tiwari, Adv.

For Respondent(s) : Mr. Kedar Nath Tripathy, AOR  
Mr. Pranaya Kumar Mohapatra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We have heard learned senior counsel for the  
appellant(s) and learned counsel for the respondents.

Judgment reserved.

(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)

(DIVYA BABBAR)  
COURT MASTER (NSH)